

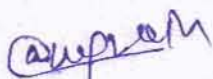
CA NO. 17/2016  
IN  
CP NO. 65/2016

M/s Hind Motors India Ltd.

...Petitioner.

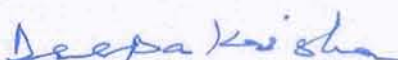
Present: Mr. Anand Chhibbar, Sr. Advocate along with Mr. Vaibhav Sahni,  
Advocate for petitioner.

For the reasons stated in the application and the publication cost being quite on the higher side, we allow the prayer and advertisement be now published in the newspapers without the list of depositors but it be specified in the advertisement that the list of the depositors with their complete addresses can be seen on the website of the company and the name of the website to be specified in the newspapers advertisement.

  
(R P Nagrath)  
Member (Judicial)

October 27, 2016

saini

  
(Deepa Krishan)  
Member (Technical)